

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 12th March, 2026

No. LJ(B). 92/93/356 - In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoint the following Officers as the Executive Magistrates within West Garo Hills District, with immediate effect and until further orders.

1. Shri Prafulla Kr. Boro, MCS
2. Shri Ronnieson Wahlang, MCS

Sd/-
(S. K. Sangma)
Deputy Secretary to the Government of Meghalaya,
Law (B) Department.

Memo No. LJ(B). 92/93/356-A,
Copy forwarded to:

Dated Shillong the 12th March, 2026

1. The Deputy Commissioner, West Garo Hills District, Tura.
2. The Director of Printing & Stationery, Meghalaya, Shillong, for publication of the Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department.
4. DEO, Law (A) Department for uploading the Notification in the Law Department website.

By Order, etc.

Sangma
Deputy Secretary to the Government of Meghalaya,
Law (B) Department.
